

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

38. IA 1929/2021 IA 2671/2021 IA 1706/2021 IA 1707/2021 IA 2655/2023 IA 2656/2023 Avoidance- IA 2815/2022 IA 834/2024 in C.P. (IB)/4258(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

**NAME OF THE PARTIES:-**

**IA 2591/2022 Barclays Bank Plc Vs. Administrator of Dewan Housing Finance Corporation Ltd IA 2815/2022 Kapil Wadhawan Vs. Mr. R Subramaniakumar Administrator Of DHFL IA 834/2024 Piramal Capital & Housing Finance Limited Vs. Shrem Investments Private Limited**  
**IN THE MATTER OF**  
**Reserve Bank of India**  
**V/s**  
**Dewan Housing Finance Corporation Limited**

**Section: 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Though Counsel for the parties present but did not mark their appearances in the appearance sheet. List all these Applications on **20.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**